

LIR No. 2286-17

Mohd. Munwar Alam Vs. M/s Bhairav Embro Designs Pvt. Ltd.

28.07.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

Notice for appearance for a briefing session sent to Sh. Mahender Pal Singh, AR for the workman has been served through WhatsApp.

Notice for appearance for a briefing session sent to Sh. Prabhakar, AR for the management has also been served through WhatsApp.

However, no reply / consent has been received on behalf of both the parties.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, **let notice be issued again for 06.08.2020.**

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
28.07.2020



IP No. 2335-17

Rajender Kumar Vs. M/s Mool Chand Kharati Ram Hospital

28.07.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Chauhan, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

Notice for appearance for a briefing session sent to Sh. S.B. Dubey, AR for the workman has been served through WhatsApp.

Notice for appearance for a briefing session sent to Sh. Dhananjaya Rana, AR for the management has also been served through WhatsApp.

However, no reply / consent has been received on behalf of both the parties.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, let notice be issued again for 06.08.2020.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.

28.07.2020

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